

उच्च न्यायालय छत्तीसगढ़, बिलासपुर

अधिसूचना

क्रमांक 10039 /चेकर
तीन -10-11/2000

बिलासपुर, दिनांक 12 अगस्त, 2022

छत्तीसगढ़ सिविल न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958), की धारा 12 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, उच्च न्यायालय छत्तीसगढ़, बिलासपुर एतद् द्वारा निर्देशित करता है कि द्वितीय व्यवहार न्यायाधीश वर्ग-2/न्यायिक दण्डाधिकारी प्रथम श्रेणी, दंतेवाडा अपने घोषित कार्य स्थल दंतेवाडा के अतिरिक्त बचेली में भी प्रत्येक माह में एक सप्ताह बैठक करेंगे।

No. 10039 /Checker
III-10-11/2000

Bilaspur, Dated 12 August, 2022

In exercise of the powers conferred by Section 12 of the Chhattisgarh Civil Courts Act, 1958 (Act No. 19 of 1958), the High Court of Chhattisgarh, Bilaspur hereby directs that the court of II Civil Judge Class-II/Judicial Magistrate First Class, Dantewara, in addition to its place of sitting at Dantewara, shall also sit at Bacheli for 1 week in every month.

क्रमांक 10040 /चेकर
तीन -10-11/2000

बिलासपुर, दिनांक 12 अगस्त, 2022


उच्च न्यायालय छत्तीसगढ़, बिलासपुर द्वारा जारी अधिसूचना क्रमांक 6295/तीन-10-11/2000 दिनांक 02 जुलाई, 2021 जहां तक उसका संबंध प्रथम व्यवहार न्यायाधीश वर्ग-2/न्यायिक दण्डाधिकारी प्रथम श्रेणी, दंतेवाडा की श्रृंखला न्यायालय बचेली से है को एतद् द्वारा निरस्त किया जाता है।

No. 10040 /Checker
III-10-11/2000

Bilaspur, Dated 12 August, 2022

The Notification no. 6295/III-10-11/2000 dated 02 July 2021 issued by the High Court of Chhattisgarh, Bilaspur so far it relates to holding Camp Court of the I Civil Judge Class-II /Judicial Magistrate First Class, Dantewara at Bacheli is hereby cancelled.

BY ORDER OF THE HIGH COURT


(Arvind Kumar Verma)
Registrar General
12.08.2022


Endt. No. 10041 / Checker
III-10-11/2000

Bilaspur, Dated 12 August, 2022

Copy forwarded to:

1. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
16. Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
17. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. The Principal Secretary, Law & Legislative Affairs Department, Mantralaya. Mahanadi Bhawan, Nava Raipur, for information.
19. The District and Sessions Judge, Dakshin Bastar Dantewara with a request to send the dates for said Link Court for approval to this Registry.
20. The Additional Registrar (Judicial/Administration/ D.E. & E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
21. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.

22. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
23. Smt. Shanti Prabhu Jain, I Civil Judge Class-II, Dantewada for information.
24. Shri Avinash Kumar Dubey II Civil Judge Class-II, Dantewada for information & necessary action.
25. The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information*.
27. Section Officer/In-charge O/o R.G./ Checker/D.E./Works High Court of Chhattisgarh, Bilaspur *for information*.
28. The Controller, Government Regional Press, Khairagarh Road, Rajnandgoan, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
29. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Arvind Kumar Verma)
Registrar General
12.08.2022